



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

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November 15, 2019

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 022- 22660502

Five NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	Protech Financials Private Limited	D-70, Panchsheel Enclave, New Delhi-110 017	14-01017	May 15, 2000	September 24, 2019
2.	Teesons Fincap Private Limited	20/22, East Punjabi Bagh, New Delhi-110 026	B-14.02496	November 03, 2001	September 30, 2019
3.	Hilman Capital Finance Limited (previously known as Jaykay Capital Finance Limited)	Kamla Tower, Kanpur, Uttar Pradesh-208 001	B.12.00.209	February 13, 2007	October 04, 2019
4.	Gaylord Impex Limited	Max House, 1, Dr Jhwa Marg Okhla, New Delhi-110 020	B-14.01741	November 29, 2000	October 14, 2019
5.	VAG Holdings Pvt. Ltd.	D-42, Basement South Extension, Part-I, New Delhi-110 049	B-14.01928	September 01, 2000	October 17, 2019

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

(Yogesh Dayal)

Chief General Manager

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